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(2023) 11 AP CK 0014

Andhra Pradesh High Court - Amaravati

Case No: Contempt Case No. 6002 Of 2023

Vadde Prathap APPELLANT

Nishanth Reddy RESPONDENT

Vs

Date of Decision: Nov. 10, 2023

Hon'ble Judges: B Krishna Mohan, J

Bench: Single Bench

Advocate: Seshadri Goalla **Final Decision:** Dismissed

Judgement

B Krishna Mohan, J

- 1. Heard the learned counsel for the petitioner. The learned counsel appearing for the respondent submits that the order under contempt has already been complied with vide proceedings dated 12.10.2023.
- 2. In view of the same, no contempt is made out in this case.
- 3. Accordingly, the Contempt Case is dismissed. There shall be no order as to costs. Interim orders if any, deemed to have been vacated.

As a seguel, Miscellaneous Petitions pending, if any, shall stand closed.